

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 1693
TO BE ANSWERED ON JULY 27, 2016

SUBLETTING OF GOVERNMENT QUARTERS

NO. 1693 SHRI KAUSHAL KISHORE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) The details of the complaints of subletting of Government quarters received by the Government during the last two years and the current year so far from the Residents Welfare Associations and other sources, colony-wise;
- (b) The action taken/being taken by the Government on such complaints, colony-wise;
- (c) Whether any steps are being taken by the Government to prevent such subletting of Government quarters; and
- (d) If so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a) :Number of complaints received from all sources during the last two years and current year, Delhi region is given below:

Sl. No.	Year (1 st Jan. to 31 st Dec.	Complaints received
1.	2014	824(Annexure 'A')
2.	2015	980 (Annexure 'B')
3.	Current Year (1 st Jan. to 20 th July, 2016)	343 (Annexure 'C')

Cont...

(b) : The year-wise details of action taken by the Government thereon:-

Sl. No.	Details of penalties imposed upon the officials against whom subletting case was proved.	Year (1 st Jan. to 31 st Dec.)		
		2014	2015	Current Year (1 st Jan. to 20 th July, 2016)
1.	Number of subletting cases proved and penalties imposed. Types of penalties imposed are as under in 1(a) & 1(b).	259 (ANNEXURE 'D')	398 (ANNEXURE 'E')	172 (ANNEXURE 'F')
1(a)	Cancellation of Allotment with debarment from future allotment with disciplinary action.	170	313	145
1(b)	Debarment from future allotment with disciplinary action (for those cases where quarter was surrendered by allottee before completion of the enquiry).	89	85	27

(c)&(d) : Yes, Madam. Subletting Rules have been amended to act as a deterrent for subletting. Regular inspections are being conducted by the Directorate of Estates to detect subletting cases. Year-wise details of inspections are given below:

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Sl. No.	Year (1 st Jan. to 31 st Dec.)	Inspection conducted on basis of complaints as well as suo-motu inspections.
1.	2014	477
2.	2015	854
3.	Current Year (1 st Jan. to 20 th July 2016	619

Number of complaints received during the year 2014 (1.1.2014 to 31.12.2014) is as given below:

Sl. No.	Area	No. of quarter
1.	Albert Square	03
2.	Ali Ganj	02
3.	Andrews Ganj	07
4.	Aram Bagh	28
5.	BKS Marg	05
6.	Chanakya Puri	01
7.	Curzon Road	01
8.	DIZ Area	27
9.	Dev Nagar	04
10.	Gole Market	01
11.	Hanuman Road	02
12.	Kali Bari Marg	08
13.	Kasturba Nagar	20
14.	Kidwai Nagar(E)	02
15.	Lancer Road	06
16.	Laxmi Bai Nagr	11
17.	Lodhi Colony	09
18.	Lodhi Road Complex	09
19.	M.B. Road	316
20.	Mayapuri Press Colony	03
21.	Minto Road Area	03
22.	Mirdard Road	06
23.	Mohammad Pur	18
24.	Moti Bagh	07
25.	Nanak Pura	21
26.	Naroji Nagar	01
27.	Netaji Nagar	24
28.	Prem Nagar	24
29.	Panch Kuian Road	06
30.	Pandara Road	01
31.	Peswa Road	01
32.	Pargati Vihar	01
33.	Pirthiwi Raj Lane	01
34.	R.K. Puram	137
35.	Sadiq Nagar	10
36.	Sarojini Nagar	69
37.	Sriniwaspuri	08
38.	Teen Murti House	02
39.	Timarpur	14
40.	U.D.P. Nehru Nagar	03
41.	Udayan Marg	01
42.	Vasant Vihar	01
Total		824

Number of complaints received during the year 2015 (1.1.2015 to 31.12.2015) is as given below:

Sl. No.	Area	No. of quarter
1.	Albert Square	05
2.	Ali Ganj	03
3.	Andrews Ganj	41
4.	Aram Bagh	60
5.	BKS Marg	11
6.	CR Park	01
7.	Chanakya Puri	01
8.	Dev Nagar	03
9.	DIZ Area	65
10.	Gole Market	01
11.	Hanuman Road	02
12.	Kali Bari Marg	07
13.	Kasturba Nagar	53
14.	Lancer Road	02
15.	Laxmi Bai Nagar	19
16.	Lodhi Colony	12
17.	Lodhi Road Complex	07
18.	M.B. Road	179
19.	Mandir Marg	01
20.	Minto Road	01
21.	Moti Bagh	03
22.	Nanakpura	32
23.	Nauroji Nagar	11
24.	Netaji Nagar	28
25.	New Prem Nagar	03
26.	Nivedita Kunj	03
27.	Prem Nagar	20
28.	P.K. Road	09
29.	Pandara Road	01
30.	R.K. Puram	273
31.	Sadiq Nagar	12
32.	Sarojini Nagar	67
33.	Sriniwas Puri	11
34.	Timarpur	26
35.	Vasant Vihar	07
Total		980

Number of complaints received during the year 2016 (1.1.2016 to 20.07.2016) is as given below:

Sl. No.	Area	No. of quarter
1.	Albert Square	01
2.	Ali Ganj	01
3.	Andrews Ganj	09
4.	Aram Bagh	12
5.	BKS Marg	03
6.	CR Park	00
7.	Chanakya Puri	00
8.	Dev Nagar	02
9.	DIZ Area	09
10.	Gole Market	03
11.	Hanuman Road	00
12.	Kali Bari Marg	05
13.	Kasturba Nagar	17
14.	Lancer Road	01
15.	Laxmi Bai Nagar	09
16.	Lodhi Colony	03
17.	Lodhi Road Complex	05
18.	M.B. Road	84
19.	Mandir Marg	00
20.	Minto Road	01
21.	Moti Bagh	03
22.	Nanakpura	06
23.	Naraji Nagar	01
24.	Netaji Nagar	10
25.	New Prem Nagar	00
26.	Nivedita Kunj	00
27.	Prem Nagar	12
28.	P.K. Road	00
29.	Pandara Road	00
30.	R.K. Puram	106
31.	Sadiq Nagar	18
32.	Sarojini Nagar	11
33.	Sriniwas Puri	02
34.	Timarpur	07
35.	Vasant Vihar	02
Total		343

The year-wise details of action taken by the Government during the year 2014 (1.1.2014 to 31.12.2014) is as given below:

Sl. No.	Area	No. of quarter where penalties imposed
1.	Albert Square	00
2.	Ali Ganj	00
3.	Andrews Ganj	05
4.	Aram Bagh	03
5.	BKS Marg	02
6.	Chanakya Puri	00
7.	Curzon Road	00
8.	DIZ Area	23
9.	Dev Nagar	02
10.	Gole Market	00
11.	Hanuman Road	02
12.	Kali Bari Marg	02
13.	Kasturba Nagar	06
14.	Kidwai Nagar(E)	20
15.	Lancer Road	03
16.	Laxmi Bai Nagr	07
17.	Lodhi Colony	01
18.	Lodhi Road Complex	03
19.	M.B. Road	81
20.	Mayapuri Press Colony	00
21.	Minto Road Area	02
22.	Mirdard Road	00
23.	Mohammad Pur	00
24.	Moti Bagh	02
25.	Nanak Pura	07
26.	Naroji Nagar	01
27.	Netaji Nagar	14
28.	Prem Nagar	08
29.	Panch Kuian Road	01
30.	Pandara Road	00
31.	Peswa Road	00
32.	Pargati Vihar	00
33.	Pirthiwi Raj Lane	00
34.	R.K. Puram	25
35.	Sadiq Nagar	07
36.	Sarojini Nagar	14
37.	Srinivaspuri	07
38.	Sunder Nursurey	01
39.	Timarpur	05
40.	U.D.P. Nehru Nagar	03
41.	Udayan Marg	00
42.	Vasant Vihar	02
Total		259

The year-wise details of action taken by the Government during the year 2015 (1.1.2015 to 31.12.2015) is as given below:

Sl. No.	Area	No. of quarter where penalties imposed
1.	Albert Square	00
2.	Ali Ganj	00
3.	Andrews Ganj	09
4.	Aram Bagh	24
5.	BKS Marg	03
6.	Chitragupta Road	01
7.	Curzon Road	00
8.	DIZ Area	35
9.	Dev Nagar	04
10.	Gole Market	00
11.	Hanuman Road	03
12.	Kali Bari Marg	03
13.	Kasturba Nagar	31
14.	Kidwai Nagar(E)	03
15.	Lancer Road	02
16.	Laxmi Bai Nagar	07
17.	Lodhi Colony	03
18.	Lodhi Road Complex	10
19.	M.B. Road	79
20.	Mayapuri Press Colony	00
21.	Minto Road Area	00
22.	Mirdard Road	00
23.	Mohammad Pur	00
24.	Moti Bagh	14
25.	Nanak Pura	15
26.	Nauroji Nagar	02
27.	Netaji Nagar	16
28.	New Prem Nagar	01
29.	Panch Kuian Road	01
30.	Pandara Road	02
31.	Prem Nagar	13
32.	Pusa Road	02
33.	Pirthiwi Raj Lane	00
34.	R.K. Puram	69
35.	Sadiq Nagar	02
36.	Sarojini Nagar	25
37.	Sriniwaspuri	03
38.	Sunder Nursurey	00
39.	Timarpur	08
40.	U.D.P. Nehru Nagar	00
41.	Udayan Marg	00
42.	Vasant Vihar	08
Total		398

The year-wise details of action taken by the Government during the year 2016 (1.1.2016 to 20.07.2016) is as given below:

Sl. No.	Area	No. of quarter where penalties imposed
1.	Albert Square	00
2.	Ali Ganj	00
3.	Andrews Ganj	02
4.	Aram Bagh	09
5.	BKS Marg	01
6.	Chitragupta Road	00
7.	Curzon Road	00
8.	DIZ Area	09
9.	Dev Nagar	00
10.	Gole Market	00
11.	Hudco Place	01
12.	Kali Bari Marg	00
13.	Kasturba Nagar	08
14.	Kidwai Nagar(E)	00
15.	Lancer Road	00
16.	Laxmi Bai Nagar	02
17.	Lodhi Colony	02
18.	Lodhi Road Complex	03
19.	M.B. Road	61
20.	Mayapuri Press Colony	00
21.	Minto Road Area	00
22.	Mirdard Road	00
23.	Mohammad Pur	00
24.	Moti Bagh	02
25.	Nanak Pura	06
26.	Nauroji Nagar	00
27.	Netaji Nagar	03
28.	New Prem Nagar	00
29.	Panch Kuian Road	01
30.	Pandara Road	00
31.	Prem Nagar	01
32.	Pusa Road	00
33.	Pirthiwi Raj Lane	01
34.	R.K. Puram	26
35.	Sadiq Nagar	01
36.	Sarojini Nagar	31
37.	Sriniwaspuri	01
38.	Sunder Nursurey	00
39.	Timarpur	01
40.	U.D.P. Nehru Nagar	00
41.	Udayan Marg	00
42.	Vasant Vihar	00
Total		172